

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-235(ND)/2017

In the matter of :

M/s. Nityanand Singh & Co.

....PETITIONER

Vs.

M/s. Ferrous Infrastructure (P) Limited

... RESPONDENT

SECTION :

Under Section 9 of (IBC) Code, 2016

Order delivered on 22.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Nityanand Singh, Advocate

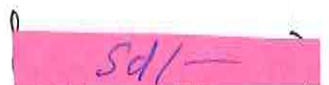
For the Respondent/Cor. Debtor

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ORDER

Learned Counsel for the petitioner is present and was heard.

Order is reserved.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.8.2017